

**PENDENCY / ARREARS IN THE DISTRICT OF KOKRAJHAR  
FOR THE MONTH OF December 2017**

Sl. No.	Name of the Officer	Opening Balance		Institution during the Month		Disposal during the Month		Closing Balance at the end of the Month		% increase or decrease in pendency vis-à-vis previous month (+ denotes increase) (- denotes decrease)		Disposal of cases which are more than 5 years old		Pendency of cases which are more than 5 years old at the end of the month			
		Civil	Criminal	Civil	Criminal	Civil	Criminal	Civil	Criminal	Civil	Criminal	Civil	Criminal	Civil	Criminal	Total	
1	P.K.Das District & Sessions Judge	202	357	9	42	8	17	25	203	382	0.5%	7.0%	0	0	3	3	6
2	P.Bora Addl. District & Sessions Judge(FTC)	65	79	0	0	1	0	1	64	79	2.0%	0.0%	1	0	12	3	15
3	N. Akhtar Civil Judge & Asstt. Sessions Judge, Kokrajhar	107	26	5	0	1	0	1	111	26	3.7%	0.0%	0	0	3	0	3
4	Abhijit Kr. Baruah CIM	0	341	0	47	0	78	78	0	310	0.0%	-9.1%	0	1	0	2	2
5	Smti. Shivani Handique Addl. CIM	0	288	0	51	0	59	59	0	280	0.0%	-2.8%	0	4	0	25	25
6	Mrs. N. Lahkar. SDJM (S)	0	233	0	38	0	79	79	0	192	0.0%	-17.6%	0	0	0	12	12
7	Motilal Das. SDJM (M), Gossaigaon	57	1322	4	42	4	168	172	57	1196	0.0%	-9.5%	0	0	0	40	40
8	A.Saikia Munsiff No. 1-Cum-JMFC	74	217	5	320	5	271	276	74	266	0.0%	22.6%	0	2	0	0	0
	<b>TOTAL</b>	<b>505</b>	<b>2863</b>	<b>23</b>	<b>540</b>	<b>19</b>	<b>672</b>	<b>691</b>	<b>509</b>	<b>2731</b>	<b>0.062334</b>	<b>-0.0941</b>	<b>1</b>	<b>7</b>	<b>8</b>	<b>18</b>	<b>85</b>
																	<b>103</b>

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District and Sessions Judge, (I/C)  
Kokrajhar